

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

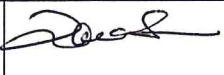
PRESENT: ~~HON'BLE~~ <sup>Sl. No. 8</sup> SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)No.204/230/HDB/2017
NAME OF THE COMPANY	S&P Capital IQ (India) Pvt Ltd
NAME OF THE PETITIONER(S)	SNL Financial (India) Private Limited
NAME OF THE RESPONDENT(S)	S&P Capital IQ (India) Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ms. TARA SHARMA Mr. Suryanarayana	Advocate	tara.sarma ST. 40 yaho.co.in	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Suryanarayana, learned counsel on behalf of Ms. Tara Sharma, for the Petitioner. The learned counsel sought time to file revised application amending the prayer, and file Affidavit pertaining urgency in both cases.

Case is posted to 15.12.2017.



MEMBER (Technical)



MEMBER (Judicial)